

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 09 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Yupia.

Dated Guwahati, 4th January, 2025.

Sub:- **Civil vacation as well as casual leave.**

Ref:- No. HC(IB)-VIG/01/2024/883-86 Dated the 16.12.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **civil vacation from 23.12.2024 to 28.12.2024 as well as 2 (two) days casual leave on 30.12.2024 and 31.12.2024, along with station leave permission from 22.12.2024 to 02.01.2025.** The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/ 10 -11 /A, dated , 04-01-2025

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]